

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) (Ins) No.467 of 2020

IN THE MATTER OF:

Pertamina Hulu Energi Nunukan Company

...Appellant

Versus

Venugopal Dhoot & Ors.

...Respondents

For Appellant:

**Shri Varun Bhanrale and Shri Shank Sen Gupta,
Advocates**

For Respondents:

**Shri Sandeep S Ladda, Advocate (R-5)
Shri Vajyant Paliwal, Advocate (R-3)**

ORDER

02.06.2020

This Appeal may not be placed before a Bench in which Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) is Member.

[Justice A.I.S. Cheema]
Member (Judicial)

[Alok Srivastava]
Member (Technical)

/rs/md